

Declaration or Assets and Liabilities

Year 2023-24

I, Md. Ahsanul Hoda Nazmi Late Md. Abolul Khat
son/daughter/wife of

aged 56 Years, belonging to Under secretary service

and presently working as Bihar Vidhan Sabha Sachivalaya Patna given herein

below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Mrs Rasida Perween Ehtesham Nazmi

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	95000/=	25000/=	15000/=	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	—	—	—	—
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Bagaj pluser two wheeler	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Md. Ahsanul Hoda Nazmi

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	खाला - 31 खेसरा नं० - 2 केसरा 5 लाख	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Md. Anwarul Haq Nazim

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	25963/- ABUPN 8821B	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

✓ GPF/CPF/PRAN No. :- PTS/BLA-724

Gender :- M (M/F)

Date of Birth :- 1 9 0 3 1 9 6 8 (DD/MM/YYYY)

Class/Group :- B A (A/B/C)

Cadre :- B.S.S
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 05-02-2024

Signature: Md. Ahsanul Hoda Nazmi

Name of Employee: Md. Ahsanul Hoda Nazmi

Designation: under secretary

Department: Bihar Vidhan Sabha Secretariat, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.